

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/04/2015/ 1274

Dated, Shillong the 26th September 2016

It is notified to all concerned that the SINGLE BENCH of Hon'ble Mr. Justice S.R. Sen will not sit today i.e. 26th September 2016.

All matters listed in COURT NO. 1 shall now be taken up by Hon'ble Mr. Justice V.P. Vaish after rising of the DIVISION BENCH.

By order,


REGISTRAR GENERAL

Memo No. HCM. III/04/2015/ 1274 - 14

Dated, Shillong the 26th September 2016

Copy for information to: -

1. The Joint Registrar -cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar -cum-OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
5. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
6. The P.A to Registrar General, High Court of Meghalaya, Shillong.
7. The Advocate General, High Court of Meghalaya, Shillong.
8. The Registrar (Administration), High Court of Meghalaya, Shillong.
9. The Chief Librarian, High Court of Meghalaya, Shillong.
10. The Superintendent (Judl.), High Court of Meghalaya, Shillong.
11. The Central Government Counsel, High Court of Meghalaya, Shillong.
12. Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.
13. President / Secretary, High Court Bar Association, Shillong.
14. President / Secretary, Shillong Bar Association, Shillong.
15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
16. Notice Board.
17. Office File.


REGISTRAR GENERAL